

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3161  
ANSWERED ON 21<sup>ST</sup> DECEMBER, 2023**

**RAIL OVER BRIDGE AND UNDERPASSES**

**3161. DR. DHAL SINGH BISEN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Ministry is going to construct Rail Over Bridge (ROB) or underpass on railways, National Highways (NHs) and rural roads and if so, the details thereof;**
- (b) the names of public representatives whose proposals have been received for the said purpose;**
- (c) the details of the bridges approved on said proposals;**
- (d) the time by which the work is likely to start on the approved bridges; and**
- (e) the details of the routes where construction of ROB/underpass has been approved or approval is likely to be given in future in Balaghat Parliamentary Constituency of Madhya Pradesh and the time by which these approved works are likely to start?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) This Ministry is primarily responsible for development, maintenance and management of National Highways (NHs). The objective of the extant policy of the Ministry is to replace all existing**

**level crossings on NHs by ROBs/RUBs. ROBs/RUBs are also constructed on greenfield expressways/bypasses on all NHs over Railway crossings. The Ministry receives proposals from several public representatives for construction of ROBs/RUBs on NHs and State roads from time to time. Whereas the Ministry takes up construction of ROBs/RUBs on NHs depending upon readiness of DPR preparation, pre-construction activities such as land acquisition, forest clearance, necessary approval from Railways, etc., the proposals on State roads are forwarded to concerned State Governments for inclusion in the priority list of proposals to be sanctioned by the Ministry under Setu Bandhan Program funded through CRIF. Construction of ROBs/RUBs are taken up either as stand-alone project or as part of major National Highway development project.**

**(e) The details of the routes where Construction of RoB/underpass approved in Balaghat Constituency of Madhya Pradesh are as under:**

<b>NH No</b>	<b>NH Section</b>	<b>Location of RoB</b>	<b>Status</b>
<b>543</b>	<b>4-laning of Balaghat-Gondia section of NH-543 in the State of Madhya Pradesh and Maharashtra</b>	<b>km7+200 and km16+171</b>	<b>Letter of Award has been issued to the contractor on 29.03.2023.</b>

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